

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

229. IA/5714/2023 IN C.P. (IB)/1301(MB)2022

IN THE MATTER OF

Piramal Capital & Housing Finance Limited

VS

Mr. Sachin Gosar

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 05.02.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Apoorv Karekar (PH)

For the Respondent:

ORDER

Adjourned to **08.02.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Shubham

Sd/-
REETA KOHLI
Member (Judicial)